

The Minister of Labour and Employment and Planning (Shri Nanda): This is the aggregate figure—the amount which they raise plus the Central assistance.

श्री रघुनाथ सिंह : उत्तर प्रदेश के प्लान में जो ११ करोड़ २४ लाख रुपये की कमी की गई है, उसके कौन से विशेष कारण हैं, क्या में जान सकता हूँ ?

श्री क्या० नं० मिश्र : यह जो एक धारणा है कि प्लानिंग कमिशन न यूनिवर्सिटी यानी अपनी तरफ से ही यह कटौती कर दी है, ऐसी बात नहीं होती है। राज्य सरकार और कमिशन दोनों के परामर्श से ही यह कटौती की जाती है। इसके लिये एक और भी आधार होता है। जैसा कि मैंने कहा है, हो सकता है कि उत्तर प्रदेश राज्य सरकार न उतन साधन जुटाने की बात न बतलाई हो, जितन कि उसको जुटाने चाहिये थे अगर उसे इससे बड़ी योजना बनानी थी।

श्री रघुनाथ सिंह : आपने साधारण बात बतला दी है। मैं खास तौर पर उत्तर प्रदेश के बारे में पूछना चाहता हूँ कि क्या कारण है कि इतनी कमी की गई है ?

श्री क्या० नं० मिश्र : भ्रान्तरिक साधन की कमी ही उसका मुख्य कारण होगा। यदि माननीय सदस्य सारे कारण जानना चाहते हैं, तो उनको भ्रम से सवाल देना होगा।

श्री रावलाल व्यास : मध्य प्रदेश के प्लान में जो कटौती की गई है, उसका असर खास तौर से ट्राइबल वलफेयर डिपार्टमेंट पर पड़ा है : इसके साथ ही साथ स्टेट गवर्नमेंट ने ३६ या ३८ करोड़ रुपये उसके लिये प्रस्तावित किया था। इसके अलावा चम्बल और कोरबा के लिए भी इलेक्ट्रिक पावर हाउस बनाने के लिये भ्रम से रकम मांगी थी। कोरबा से केवल मिलाई प्लांट को ही विजकी मिलेगी और इतना होने पर भी उसकी राशि में कमी कर दी गई है। मैं जानना

चाहता हूँ कि क्या इस पर पुनर्विचार किया जाएगा ?

श्री क्या० नं० मिश्र : आप इस बात को महसूस करेंगे कि इतनी माइनर डिटेल्स में जाना, इतने छोटे-छोटे विवरणों में जाना, इस समय मुश्किल होगा और अगर माननीय सदस्य इसके बारे में जानकारी चाहते हैं, तो भ्रम से सूचना दें।

Shri B. S. Murthy: This is the third year of the Second Plan, and we find from the statement that there is a reduction of Rs. 116.07 crores in the provisions agreed to by the Planning Commission. So, may I know whether the production will not undergo diminution as far as targets are concerned? If so, what steps are taken to see that the reduction will not result in actuals falling short of targets?

Shri Nanda: In the choice of schemes, in accepting or rejecting certain proposals from the States, the consideration in the forefront is that schemes which are expected to yield production should be preferred. That is, more-productive schemes have greater chances of acceptance, and they are accepted.

Mr. Speaker: I will not allow any more supplementaries. If I allow supplementaries to each member, there will be 500 supplementaries.

Supply of Iron Ore to Japan

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Shri Heda:
Shri Jagannatha Rao:
Shri Bishwanath Roy:
Shri Vajpayee:
Shri Raghunath Singh:
 *662. **Shri Assar:**
Shri Ram Krishan:
Shri Surendranath Dwivedy.
Shri T. Subramanyam:
Shrimati Tarkeshwari Sinha:
Shri P. K. Deo:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question

No. 503 on the 27th November, 1957 and state:

(a) whether the Japanese Main Team on the long term supplies of Indian ore and finalising a programme for developing Indian ports and Railway facilities, have since visited India and finalised their discussions;

(b) if so, the nature thereof; and

(c) the present stage of the projected programme?

The Minister of Commerce (Shri Kanungo): (a) and (c). A team of Japanese Experts has visited the Indian Ports and the mining areas feeding them and has submitted its report which is presently under consideration.

(b) Negotiations are in progress with the Japanese for joint development of one or two projects with Financial assistance from the U.S. Presidents Asian Economic Development Fund.

Shri Heda: May I know the targets, if any, for export of iron ore to Japan?

Shri Kanungo: It is not a question of targets; it is a question of export of ores. We are working on the basis that we will be able to export 7 million tons ultimately.

Shri Heda: May I know by what time we will be able to get an idea of the recommendations that the Japanese team made about the improvement of minor and medium-size ports?

Shri Kanungo: They will not go into all the ports in India. They will only recommend the development of such ports and mines which will augment the supply of ore to Japan. They have considered only three ports: Paradip, Rourkela-Vizag and another port.

Shri T. Subramanyam: Is it a fact that the Japanese team toured some areas of Mysore State and recommended the improvement of Karwar as a harbour to increase iron ore exports to Japan?

Shri Kanungo: It is not the Japanese team which is considering that question. The State Trading Corporation has been considering improvements in Karwar.

Shri Thirumala Rao: In view of the fact that a summary of the report has already appeared in the press, will Government consider the desirability of placing the report on the Table of the House?

Shri Kanungo: One Madras paper published a report, which is supposed to be a summary of the report. But it is not entirely correct. Apart from it, negotiations are going on. If any question is asked about any particular matter regarding railway facilities etc., it will be answered.

Shri Bishwanath Roy: May I know the percentage of increase in the production of iron ore according to suggestions made by that team?

Shri Kanungo: Their suggestions are under consideration; the results will follow.

Shri Basappa: Has the Japanese team made any proposal for a railway line from Hubli to Karwar?

Shri Kanungo: The railway lines will be laid by the Indian Government and not by the Japanese team.

Shrimati Tarkeshwari Sinha: Apart from the U.S. President's Asian Economic Development Fund contribution, what will be the Japanese contribution to the whole scheme in the shape of technical know-how and in the shape of Japanese loan?

Shri Kanungo: We are discussing the details. The discussion will start almost today, and we are not yet in a position to know what the offer of the Japanese will be.

Shri Tangamani: May I know whether there is any truth in the press report that appeared that the Japanese team has got a plan, which they discussed with the Madras port authorities, for the development of the Madras harbour for the export of iron ore?

Shri Kanungo: I am not aware of the press reports which the hon. Member mentions. But we are not considering Madras harbour because it is fully packed.

Shri B. S. Murthy: Arising out of the answer given by the hon. Minister, how far is it true that the Japanese team has also considered the laying of a railway line under the auspices of the Indian Railways, no doubt, but financed by Japan, to get iron ore to Vizagapatam?

Shri Kanungo: That is what I said. We are negotiating the augmentation of transport facilities. It will depend on the decision upon which particular mining area will supply the augmented supplies.

Watermans Pens and Inks

*663. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Watermans pens and inks are now made in India;

(b) if so, by which company;

(c) the foreign exchange involved in importing raw material since the inception of the factory; and

(d) the nature and extent of foreign participation in capital, if any?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Yes, Sir.

(b) M/s. Rightaids (Orient) Ltd., Bangalore.

(c) Nibs	Rs. 2,50,000/-	} Since Novem- ber, 1956.
Other parts of pen	Rs. 3,02,500/-	

Raw mate- rials for ink	Rs. 1,800/-	Since 1954.
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Rs. 5,54,300/-

(d) There is no foreign capital in the concern.

Shri V. P. Nayar: May I know whether this company has a managing agency and if so, the name?

Shri Satish Chandra: It has a managing director.

Mr. Speaker: Is there a managing agent?

Shri Satish Chandra: It is managed by a managing director. It has no managing agent. It is a small private limited company with a capital of about Rs. 500,000.

Shri Joachim Alva: We have good Indian-brand fountain pens and also inks. Now we have also chocolates and other materials. How is it that the Government has permitted foreign brands to be started in India though it may be under an ostensible name of an Indian concern?

Shri Satish Chandra: This company has a manufacturing programme for high quality fountain pens; this is a question relating fountain pens; not chocolates.

Shri V. P. Nayar: May I know whether it is a fact that this firm is a subsidiary of the firm by name T. T. Krishnamachari & Co.?

Mr. Speaker: How does that arise here? Order, order. Next question. Hon. Members are very anxious to have some name or other here.

Shri V. P. Nayar: I am not mentioning any name. I am mentioning only the name of a firm?

Mr. Speaker: What does it matter whether it is X or Y. Lawyers do not give up their profession. How can businessmen give up their profession merely because they become Members of Parliament. Next question.